

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:5920
ANSWERED ON:11.05.2012
EXCISE FROM TOBACCO PRODUCTS
Jeyadural Shri S. R.

Will the Minister of FINANCE be pleased to state:

- (a) the product-wise duty collected from tobacco products in 2011-12;
- (b) whether Government has taken the views of farmers organizations before fixing such rates;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

(a): The product-wise central excise duty collected from tobacco products in year 2011-12 is as under:

Product Central Excise Duty (Rs. In crore)

Cigarettes 12133

Chewing Tobacco 1273

Bins 459

Others 3548

`provisional

(b): Since the Budget exercise is secret it is not feasible to take the views of stakeholders specifically on the fixation of rates. However, pre-budget consultations are held with all stakeholders including farmers and representations received from them are examined.

(c): As stated at (b) above.

(d): Does not arise in view of (b) & (c) above.